

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:7063  
ANSWERED ON:12.05.2005  
CRITERIA FOR CONFIRMATION OF RESERVATION FOR VIP  
Mohale Shri Punnulal

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the criteria adopted by the Railways for confirmation of reservations for VIPs;
- (b) whether there is any reservation quota for persons recommended by MPs;
- (c) if so, the reasons for not providing reservations to persons recommended by MPs;
- (d) whether the persons recommended by MPs for conformation of reservation is informed about the reservation status;
- (e) if not, whether the Government proposes to inform the M.P.s about reservation status in respect of their recommendations for reservation of seats; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) to (c) In order to meet the urgent travel requirements of High Official Requisition holders, VIPs and other emergent demands, a limited number of berths/seats have been earmarked as Emergency Quota in all important trains in different classes. Preference in this quota is given for self-travel of high dignitaries. Thereafter, other requests received from various quarters including Hon'ble MPs are considered and the unutilized quota is released taking into account various factors. When the demand exceeds the availability, it is not feasible to accommodate all the requests received for release of Emergency Quota.

(d) to (f) In view of the number of requests being received and the practical difficulties, it is not feasible to inform Hon'ble Members of Parliament about the status of the requests recommended by them.